

**GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)**

NOTIFICATION

Imphal, the 27th October, 2026

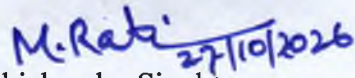
Subject: Partial modification of Notification No. RRDP-30/1/2021-DP-DP dated 21.10.2026.

No. RRDP-30/1/2021-DP-DP: In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India and in partial modification of this Department's Notification of even number dated 21.10.2026, published in the Extraordinary Gazette of Manipur No. 241 dated 22.10.2026, regarding one-time relaxation of 2(two) years in the upper age limit for direct recruitment, the Governor of Manipur is pleased to substitute paragraph 3 of the said notification with the following:

"3. This notification shall come into force with effect from 22.10.2026, being the date of publication of the notification in the State Gazette. The one-time relaxation of 2(two) years in the upper age limit shall be applicable only to direct recruitment processes for which notifications inviting applications are issued by MPSC, MSSC and the Departments concerned on or after 22.10.2026 and up to 31st December, 2026, irrespective of the date on which the corresponding examinations are held/conducted."

2. All other provisions of this Department's notification dated 21.10.2026 shall remain unchanged.

By orders & in the name of Governor,


(M. Rabichandra Singh)
Under Secretary (DP),
Government of Manipur

Copy to:

1. Secretary to Governor, Manipur Lok Bhavan, Manipur.
2. Secretary to Chief Minister, Manipur.
3. PPS to Deputy Chief Ministers/Ministers, Manipur.
4. SO to Chief Secretary, Government of Manipur.
5. SO to Director General of Police, Manipur.
6. All Addl. Chief Secretaries/Principal Secretaries/Commissioners/Secretaries, Govt. of Manipur.
7. Principal Accountant General, Manipur.
8. Secretary, Manipur Public Service Commission, Imphal.
9. Secretary, Manipur Staff Selection Commission, Imphal.
10. All Heads of Departments, Manipur.
11. All Deputy Commissioners, Manipur.
12. Director, Printing & Stationery, Manipur, for publication in the Extraordinary Gazette of Manipur.
13. Joint Secretary (GAD), Government of Manipur.
14. All Treasury Officers/Sub-Treasury Officers, Manipur.
15. Website Manager, Dept. of Info. Tech., Manipur Secretariat, Imphal.
16. Orders Book/Guard File.

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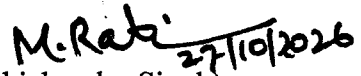
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